GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 3408

TO BE ANSWERED ON 09.08.2023

AADHAAR SEVA CENTERS

3408. SHRI RAJMOHAN UNNITHAN:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any one of the birth certificate, SSLC certificate and passport is mandatory for correction of date of birth in Aadhaar from Aadhaar Seva Centers of the country and if so, the details thereof;
- (b) whether the Unique Identification Authority of India (UIDAI) has accepted school admission register copy (stamped copy and PAN card) as official documents three years ago for correcting date of birth, but later delisted these and if so, the details thereof;
- (c) whether the people who do not have SSLC education are getting affected enormously due to this delisting, if so, the details thereof; and
- (d) whether the Government has taken steps to include school admission register copy and PAN card as official documents for correcting date of birth in Aadhaar, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): A number of alternative documents may be used for updating of date of birth in Aadhaar. Currently, the following documents are acceptable for such updating:
- (I) Birth certificate
- (II) Mark-sheet/certificate issued by recognised Board of Education or University (SSLC certificate)
- (III) Indian passport
- (IV) Government/statutory-body/PSU-issued employee/pensioner photo identity card
- (V) Pension payment order
- (VI) Freedom fighter photo identity card
- (VII) Transgender identity card/certificate
- (b): The list of acceptable supporting documents for Aadhaar update was revised and re-issued on 26.1.2023. The school admission register copy (stamped copy) did not figure earlier in the list of acceptable supporting documents for updating the date of birth in Aadhaar and does not figure currently either. The "Extract of school records issued by Head of School containing Name, Date of Birth and Photograph" and PAN card figured in the earlier list but does not figure in the current list.
- (c): No sir. A number of alternative documents as mentioned above may be used for updating of date of birth in Aadhaar. Further, as per the information received from the Office of the Registrar General of India, birth certificate may be obtained following the procedure for delayed registration of birth in accordance with the provisions of section 13 of the Registration of Births and Deaths Act, 1969.
- (d): No sir. The school admission register copy has not been included as it is not possible to verify its authenticity. Also, Department of Revenue, Ministry of Finance has conveyed that it may not be appropriate to rely on the database of Income Tax Department for correcting date of birth in Aadhaar.
